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II. (i) Cases investigated by
the Department . 27

(ii) Cases pending investigations by the Department . 6

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Action taken in respect of cases shown against II (i) above

- (d) Disciplinary proceedings
  pending . . . 2
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## **Emigration on Cultural Tickets**

\*782. DR. BHAI MAHAVIR: Will the Minister of EXTERNAL AFFAIRS be pleased to refer to reply to Unstarred Question No. 380 given in the Rajya Sabha on 4th May 1973 and state:

- (a) whether Government's attention has been drawij to a news item appearing in the Hindustan Times, dated the 14th May, 1973 under the caption "Emigration on Cultural Tickets":
- (b) whether it is a fact that this tour was organised by an organisation styled "Society for Advancement of Indian Culture, Delhi";
- (c) if so, the names and addresses of the office bearers of this society;
- (d) whether Government have any information about the return to India of the members of the so-called cultural delegation .
  - (e) if so, the details in this regard; and
- (f) the action Government propose to take against the racketeers responsible for this fraud?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Yes, Sir.

- (b) According to our information, tour of two groups | of Punjabis totalling about 150 persons from Delhi to Toronto (Canada) *via* New York were organised under the aegis of Society for Advancementjof Indian Culture, Delhi. One of these groups left Delhi on 1st August, 1972.
- (c) When the Society was registered with the Registrar of Societies, Delhi, on 25-6-1971 its[officeJbearers were:
- 1. President . Shri R.S. Gulshan, 24/2, West PatelNagar, New Delhi.
- Vice-President . Shri Barkat Mahakavi Punjabi, R/o West Patel Nagar, New Delhi.
- J. Secretary . Shri Vijay Kumar, 132-L, Model Town, Ludhiana.
- Treasurer . Shri Sham Gulati,
   North Avenue,
   Punjabi Bagh, New
   Delhi.

Office bearers of the Society in 1972 were:—

- President Shri Vijay Kumar, 4/48, Roop Nagar, Delhi.
- 2. Vice-President . Shri R.K. Nagpaul
- 3. Secretary . Shri R.K.Kohli, Advocate, West Patel Nagar, New Delhi.

Trie Societyfappears to be defunct now.

- (d) to (f) Necessary enquiries are being made.'After the results are known, necessary follow up action will be taken.
  - \*783. [Withdrawn]